

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:707
ANSWERED ON:08.08.2013
VIGILANCE CASES PENDING IN DGCA
Argal Shri Ashok

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) The details of vigilance cases pending against officers of the Directorate General of Civil Aviation (DGCA);
- (b) the present status of each of them;
- (c) the details of criminal cases pending against officers of the DGCA ;and
- (d) the status of each of them;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) & (b) There are 19 vigilance/ disciplinary cases pending as on 31-07-2013. In all the cases, Inquiry Officers & Presenting Officers have been appointed. Out of 19 cases, in 08 cases inquiry reports have been received, in one case no inquiry was conducted as the charged officer accepted the charges and in 10 cases, inquiries are under progress. The status of the cases is enclosed as Annexure `A`.

(c) & (d) There are two cases in which inquiry/ investigation are being conducted by Crime Branch as well as by DGCA for departmental disciplinary proceedings. The departmental proceedings are under progress. No reports have been received from Crime Branch. In addition to this, Criminal investigation is also being conducted separately in two other cases. The list of such cases is enclosed as Annexure `B`.